

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :13-01-2026

Date : 13.01.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
2312/2026	13.01.2026	ABLAPL-540/2025	B.B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	BAIL-1	(Serial No-13)
2315/2026	13.01.2026	BLAPL-8219/2025	A SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-01-12		(Serial No-13)
2316/2026	13.01.2026	FAO-173/2020	M K PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-12	MISC. APPEAL SEC.	(Serial No-13)
2320/2026	13.01.2026	WP (C) - 285/2026	MANOJ KUMAR PANI	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Serial No-13)
2322/2026	13.01.2026	WP (C) - 727/2026	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-12	WRIT BRANCH-2	(Serial No-34)
2324/2026	13.01.2026	CMP-2037/2025	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-09		(Serial No-34)
2325/2026	13.01.2026	WP (C) - 37548/2025	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	WRIT BRANCH-5	(Serial No-47)
2327/2026	13.01.2026	WP (C) - 457/2026	G. R. PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08		(Serial No-47)
2328/2026	13.01.2026	WP (C) - 15313/2024	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Serial No-47)
2329/2026	13.01.2026	WP (C) - 37251/2025	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-08	WRIT BRANCH-8	(Serial No-42)
2330/2026	13.01.2026	WP (C) - 10561/2025	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-08		(Serial No-42)
2331/2026	13.01.2026	WP (C) - 908/2026	B. M. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2026-01-09		(Serial No-42)
2333/2026	13.01.2026	WP (C) - 31479/2025	B. P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH-6	(Serial No-35)
2334/2026	13.01.2026	WP (C) - 223/2026	A. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-8	(Serial No-35)

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2335/2026	13.01.2026	WP (C) - 29344/2025	D. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09			(Se No-42)
2337/2026	13.01.2026	WP (C) - 29342/2025	D. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH-5		(Se No-21)
2338/2026	13.01.2026	WP (C) - 27486/2025	B.K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-1)		(Se No-104)
2339/2026	13.01.2026	WP (C) - 76/2026	A. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31			(Se No-104)
2340/2026	13.01.2026	WP (C) - 28650/2025	N. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANCH-7		(Se No-)
2342/2026	13.01.2026	WP (C) - 428/2026	B. K. SETHI	C.O.	COURT NO. 5	Order Dtd. 2026-01-12			(Se No-)
2343/2026	13.01.2026	WP (C) - 345/2026	A. PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 2026-01-12			(Se No-)
2344/2026	13.01.2026	WP (C) - 524/2026	B. K. SENDHA	C.O.	COURT NO. 23	Order Dtd. 2026-01-21			(Se No-)
2345/2026	13.01.2026	WP (C) - 27890/2025	R. K. BISOI	C.O.	COURT NO. 23	Order Dtd. 2026-01-09			(Se No-)
2346/2026	13.01.2026	FAO-548/2025	DEBASISH PATNAIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-09			(Se No-)
2347/2026	13.01.2026	FAO-594/2024	DEBASISH PATNAIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-24			(Se No-)
2348/2026	13.01.2026	ABLAPL-5099/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-01-09			(Se No-)
2351/2026	13.01.2026	ABLAPL-6933/2024	PK BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-09			(Se No-)
2352/2026	13.01.2026	ABLAPL-6888/2024	PK BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-09			(Se No-)
2353/2026	13.01.2026	CRLMC-4578/2025	BIJAY KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-01-08			(Se No-)
2355/2026	13.01.2026	CRLA-16/2026	R.C.MAHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-02-10			(Se No-)
2356/2026	13.01.2026	CRLMC-5691/2025	P.R.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-12	CRIMINAL MISC		(Se No-)
2357/2026	13.01.2026	CONTC-5999/2025	K.K.NATH	C.O.	COURT NO. 6	Order Dtd. 2026-01-09			(Se No-)
2358/2026	13.01.2026	CONTC-5967/2025	K.K.NATH	C.O.	COURT NO. 6	Order Dtd. 2026-01-09			(Se No-)
2359/2026	13.01.2026	CONTC-	K.K.NATH	C.O.	COURT	Order Dtd. 2026-01-09			(Se

			5995/2025			NO. 6			No-
2361/2026	13.01.2026	CONTC-5997/2025	K.K.NATH	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	CONTEMPT	(Se No-	
2362/2026	13.01.2026	CONTC-5998/2025	K.K.NATH	C.O.	COURT NO. 6	Order Dtd. 2026-01-09		(Se No-	
2363/2026	13.01.2026	CONTC-6199/2025	N.C.SINHA	C.O.	COURT NO. 6	Order Dtd. 2026-01-09		(Se No-	
2364/2026	13.01.2026	CRLMC-98/2026	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-09		(Se No-	
2365/2026	13.01.2026	CRLMC-75/2026	H.S.PAIKRAY	C.O.	COURT NO. 6	Order Dtd. 2026-02-05		(Se No-	
2366/2026	13.01.2026	CRLMC-37/2026	B.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-	
2367/2026	13.01.2026	CRLMC-35/2026	B.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-	
2368/2026	13.01.2026	CRLMC-55/2026	A.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	CRIMINAL MISC	(Se No-	
2369/2026	13.01.2026	WA-809/2025	D K NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24		(Se No-	
2370/2026	13.01.2026	ITA-73/2023	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	CIVIL REVISION	(Se No-	
2371/2026	13.01.2026	CMP-610/2025	S.M.DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Se No-	
2372/2026	13.01.2026	CMP-1371/2025	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Se No-	
2373/2026	13.01.2026	CMP-1371/2025	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Se No-	
2374/2026	13.01.2026	WP(C) - 389/2026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-2	(Se No-34)	
2375/2026	13.01.2026	WP(C) - 631/2026	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-5	(Se No-22)	
2376/2026	13.01.2026	FAO-555/2025	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09		(Se No-22)	
2377/2026	13.01.2026	WP(C) - 428/2026	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12		(Se No-22)	
2378/2026	13.01.2026	WP(C) - 357/2026	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)	
2379/2026	13.01.2026	WP(C) - 336/2026	S K SAHU	C.O.	COURT NO. 2	Order Dtd. 2026-01-08	WRIT BRANCH-5	(Se No-	

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2380/2026	13.01.2026	WP (C) - 334/2026	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08			(Se No-47)
2381/2026	13.01.2026	WP (C) - 663/2026	M MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-02-18	WRIT BRANCH-3		(Se No-28)
2382/2026	13.01.2026	WP (C) - 19495/2025	PITAMBAR PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	WRIT BRANCH-4		(Se No-46)
2383/2026	13.01.2026	WP (C) - 24277/2025	H K BHOL	C.O.	COURT NO. 21	Order Dtd. 2026-01-12			(Se No-46)
2384/2026	13.01.2026	WP (C) - 24277/2025	P B SENAPATI	C.O.	COURT NO. 21	Order Dtd. 2026-01-12			(Se No-46)
2385/2026	13.01.2026	WP (C) - 32977/2025	G C JENA	C.O.	COURT NO. 21	Order Dtd. 2025-12-23			(Se No-46)
2386/2026	13.01.2026	WP (C) - 29701/2024	S K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	WRIT BRANCH-3		(Se No-13)
2388/2026	13.01.2026	ABLAPL-12993/2025	KK NATH	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	BAIL-1		(Se No-15)
2389/2026	13.01.2026	BLAPL-13372/2025	S SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-22			(Se No-15)
2390/2026	13.01.2026	CONTC-5997/2023	H JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13	CONTEMPT		(Se No-)
2391/2026	13.01.2026	FAO-44/2022	D PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	MISC. APPEAL SEC.		(Se No-)
2392/2026	13.01.2026	CONTC-91/2026	M/S.MANAS RANJAN PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12			(Se No-)
2393/2026	13.01.2026	CONTC-6165/2025	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	CONTEMPT		(Se No-)
2394/2026	13.01.2026	CONTC-6140/2025	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12			(Se No-)
2395/2026	13.01.2026	WP (C) - 3278/2024	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH-1		(Se No-)
2396/2026	13.01.2026	WP (C) - 32071/2025	K P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-7		(Se No-10)
2397/2026	13.01.2026	WP (C) - 34716/2025	G R PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-12			(Se No-10)
2398/2026	13.01.2026	WP (C) - 36665/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-5		(Se No-)

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2399/2026	13.01.2026	WP (C) - 36690/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-5	(Se No-23)	
2400/2026	13.01.2026	WP (C) - 36691/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104)	
2401/2026	13.01.2026	WP (C) - 37320/2025	R K SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-2	(Se No-45)	
2402/2026	13.01.2026	WP (C) - 37373/2025	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-7	(Se No-10)	
2403/2026	13.01.2026	WP (C) - 37396/2025	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-2	(Se No-34)	
2404/2026	13.01.2026	WP (C) - 279/2026	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-01-12		(Se No-34)	
2405/2026	13.01.2026	WP (C) - 429/2026	B D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2026-01-12		(Se No-34)	
2406/2026	13.01.2026	WP (C) - 608/2026	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-2	(Se No-)	
2407/2026	13.01.2026	WP (C) - 756/2026	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-12		(Se No-)	
2408/2026	13.01.2026	WP (C) - 613/2026	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-5	(Se No-47)	
2409/2026	13.01.2026	WP (C) - 372/2026	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-2	(Se No-34)	
2410/2026	13.01.2026	WP (C) - 36728/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)	
2412/2026	13.01.2026	WP (C) - 36731/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)	
2413/2026	13.01.2026	WP (C) - 36751/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-6	(Se No-16)	
2415/2026	13.01.2026	WP (C) - 309/2026	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-12		(Se No-16)	
2416/2026	13.01.2026	WP (C) - 662/2026	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-2	(Se No-)	
2417/2026	13.01.2026	BLAPL-5352/2025	R SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-01-12		(Se No-)	
2419/2026	13.01.2026	BLAPL-5352/2025	GR PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-12		(Se No-)	

	2420/2026	13.01.2026	BLAPL-5332/2025	GR PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	BAIL-1	(Se No-
	2421/2026	13.01.2026	BLAPL-5332/2025	R SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	BAIL-1	(Se No-
	2422/2026	13.01.2026	WP (C) - 731/2026	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-4	(Se No-37)
	2426/2026	13.01.2026	CONTC-5209/2025	RANJIT MOHANTY , P.BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	CONTEMPT	(Se No-
	2427/2026	13.01.2026	CONTC-5897/2025	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-
	2455/2026	13.01.2026	ABLAPL-69/2026	P.K.KHILLAR	C.O.	COURT NO. 17	Order Dtd. 2026-01-07		(Se No-
	2456/2026	13.01.2026	WP (C) - 28543/2021	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	WRIT BRANCH-8	(Se No-43)
	2457/2026	13.01.2026	CONTC-5351/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-12		(Se No-43)
	2462/2026	13.01.2026	FAO-504/2025	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-07		(Se No-43)
	2466/2026	13.01.2026	ABLAPL-152/2026	J BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-43)
0	2467/2026	13.01.2026	ABLAPL-156/2026	J BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-43)
1	2468/2026	13.01.2026	ABLAPL-158/2026	BP PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-43)
2	2469/2026	13.01.2026	ABLAPL-154/2026	BP PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	BAIL-2	(Se No-18)
3	2470/2026	13.01.2026	ABLAPL-165/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-18)
4	2471/2026	13.01.2026	ABLAPL-146/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	BAIL-2	(Se No-17)
5	2472/2026	13.01.2026	ABLAPL-144/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	BAIL-1	(Se No-
6	2473/2026	13.01.2026	ABLAPL-155/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-
7	2474/2026	13.01.2026	ABLAPL-15052/2025	AK RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-
8	2476/2026	13.01.2026	CRLMC-50/2026	H.K.BHOL	C.O.	COURT NO. 3	Order Dtd. 2026-01-12		(Se No-

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9	2477/2026	13.01.2026	CRLA-27/2026	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se No-
0	2478/2026	13.01.2026	CRLA-33/2026	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-12		(Se No-
1	2479/2026	13.01.2026	CRLMC-95/2026	S.CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2026-01-09		(Se No-
2	2480/2026	13.01.2026	CRLMC-24/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-08		(Se No-
3	2481/2026	13.01.2026	CRLMP-1634/2025	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-12	WRIT BRANCH-4	(Se No-37)
4	2482/2026	13.01.2026	CMP-1947/2025	B.P.SAMAL	C.O.	COURT NO. 8	Order Dtd. 2026-02-23		(Se No-37)
5	2483/2026	13.01.2026	CRLMP-1629/2025	P.K.DAS	C.O.	COURT NO. 8	Order Dtd. 2026-01-21		(Se No-37)
6	2484/2026	13.01.2026	WP(C)-36248/2025	G. R. PATRA	C.O.	COURT NO. 8	Order Dtd. 2026-01-12	WRIT BRANCH-4	(Se No-37)
7	2485/2026	13.01.2026	ABLAPL-187/2026	PK MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-01-12	BAIL-2	(Se No-16)
8	2486/2026	13.01.2026	ABLAPL-186/2026	B SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-01-12		(Se No-16)
9	2487/2026	13.01.2026	ABLAPL-177/2026	DEBASISH MITRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	BAIL-2	(Se No-17)
0	2488/2026	13.01.2026	ABLAPL-182/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	BAIL-2	(Se No-16)
1	2489/2026	13.01.2026	ABLAPL-8386/2025	JR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-16)
2	2490/2026	13.01.2026	ABLAPL-12776/2024	JR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	BAIL-1	(Se No-
3	2491/2026	13.01.2026	WP(C)-26988/2025	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-28)
4	2492/2026	13.01.2026	WP(C)-26988/2025	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-28)
5	2493/2026	13.01.2026	CONTC-3457/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	CONTEMPT	(Se No-
6	2495/2026	13.01.2026	ABLAPL-12263/2025	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-12		(Se No-
7	2496/2026	13.01.2026	ABLAPL-13019/2025	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2026-01-12		(Se No-
8	2503/2026	13.01.2026	WP(C)-37776/2025	B K PATI	C.O.	COURT NO.	Order Dtd. 2026-02-02	WRIT BRANCH-6	(Se No-

						20			35)
9	2507/2026	13.01.2026	CRLMC-5329/2025	S.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2026-02-03		(Se No-35)
0	2508/2026	13.01.2026	CRLMC-5144/2025	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2026-01-12		(Se No-35)
1	2510/2026	13.01.2026	CRLMC-5144/2025	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2026-01-12		(Se No-35)
2	2511/2026	13.01.2026	CRLMC-5343/2025	S.MITRA	C.O.	COURT NO. 15	Order Dtd. 2026-01-12		(Se No-35)
3	2512/2026	13.01.2026	CRLMC-5333/2025	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2026-01-12		(Se No-35)
4	2513/2026	13.01.2026	MACA-939/2024	R.C.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2026-01-09		(Se No-35)
5	2532/2026	13.01.2026	WP (C) - 685/2026	S. K. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2026-01-12		(Se No-35)
6	2533/2026	13.01.2026	BLAPL-8437/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-01-12		(Se No-35)
7	2534/2026	13.01.2026	WP (C) - 31747/2025	R. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	WRIT BRANCH-6	(Se No-35)
8	2536/2026	13.01.2026	BLAPL-11958/2025	R R NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-01-12		(Se No-35)
9	2537/2026	13.01.2026	WP (C) - 36585/2025	R. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-01-12		(Se No-35)
0	2538/2026	13.01.2026	WP (C) - 36336/2025	B. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-01-12		(Se No-35)
1	2539/2026	13.01.2026	WP (C) - 35853/2025	K C PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	WRIT BRANCH-8	(Se No-40)
2	2541/2026	13.01.2026	WP (C) - 22619/2025	B. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-01-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
3	2542/2026	13.01.2026	WP (C) - 35495/2025	K. C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-01-12	WRIT BRANCH-5	(Se No-21)
4	2543/2026	13.01.2026	WP (C) - 37223/2025	P K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-02-26	WRIT BRANCH-3	(Se No-14)
5	2544/2026	13.01.2026	WP (C) - 36271/2025	A. K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-14)

6	2545/2026	13.01.2026	WP (C) - 37453/2025	D. R. SETHI	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	WRIT BRANCH-3	(Se No-13)
7	2546/2026	13.01.2026	WP (C) - 33482/2025	P. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-16		(Se No-13)
8	2547/2026	13.01.2026	WP (C) - 36005/2025	K C PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	WRIT BRANCH-3	(Se No-14)
9	2548/2026	13.01.2026	WP (C) - 35771/2025	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-02		(Se No-14)
0	2549/2026	13.01.2026	BLAPL-11910/2025	AMLAN MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-01-12		(Se No-14)
1	2550/2026	13.01.2026	WP (C) - 15/2026	M. R. BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-01-12		(Se No-14)
2	2551/2026	13.01.2026	WP (C) - 680/2026	A B PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-02-05	WRIT BRANCH-2	(Se No-14)
3	2552/2026	13.01.2026	WP (C) - 418/2026	M. R. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-14)
4	2554/2026	13.01.2026	WP (C) - 37433/2025	P. R. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	WRIT BRANCH-8	(Se No-41)
5	2555/2026	13.01.2026	WP (C) - 609/2026	B. P. TANGA	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	WRIT BRANCH-2	(Se No-14)
6	2556/2026	13.01.2026	FAO-384/2023	A K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Se No-14)
7	2557/2026	13.01.2026	FAO-549/2020	B R SENAPATI	C.O.	COURT NO. 21	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Se No-14)
8	2558/2026	13.01.2026	BLAPL-12388/2025	ASHOK KUMAR SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-14)
9	2559/2026	13.01.2026	BLAPL-8714/2025	S. CHOUDHURY	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-14)
0	2560/2026	13.01.2026	BLAPL-12390/2025	ASHOK KUMAR SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	BAIL-1	(Se No-14)
1	2561/2026	13.01.2026	FAO-96/2021	L D KABI	C.O.	COURT NO. 21	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Se No-14)
2	2562/2026	13.01.2026	BLAPL-11538/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-14)
3	2563/2026	13.01.2026	BLAPL-13545/2025	BHARAT BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	BAIL-1	(Se No-14)

4	2564/2026	13.01.2026	BLAPL-11473/2025	S K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-
5	2565/2026	13.01.2026	BLAPL-9297/2025	K N MUDULI	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-
6	2567/2026	13.01.2026	BLAPL-8944/2025	D P DASH	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-
7	2568/2026	13.01.2026	BLAPL-9332/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	BAIL-2	(Se No-
8	2569/2026	13.01.2026	WA-975/2025	G.SUNDARA	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-
9	2578/2026	13.01.2026	BLAPL-11851/2025	T R DAS	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-
0	2583/2026	13.01.2026	CRLMC-5523/2025	A.K.MISHRA	C.O.	COURT NO. 21	Order Dtd. 2026-01-12		(Se No-
1	2584/2026	13.01.2026	CRLMC-122/2026	H.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-02-05		(Se No-
2	2585/2026	13.01.2026	WA-833/2025	P.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-
3	2586/2026	13.01.2026	WA-833/2025	R.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-
4	2587/2026	13.01.2026	TRP (C) - 177/2025	S.ACHARYA	C.O.	COURT NO. 6	Order Dtd. 2026-01-09		(Se No-
5	2588/2026	13.01.2026	ABLAPL-5833/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-
6	2593/2026	13.01.2026	ABLAPL-178/2026	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-
7	2594/2026	13.01.2026	ABLAPL-129/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-
8	2598/2026	13.01.2026	WP (C) - 36726/2025	P. R. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-05	WRIT BRANCH-5	(Se No-23)
9	2601/2026	13.01.2026	WP (C) - 605/2026	B. P. TANGA	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-23)
0	2602/2026	13.01.2026	WP (C) - 974/2026	H. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-12		(Se No-23)
1	2603/2026	13.01.2026	WP (C) - 36938/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-
2	2604/2026	13.01.2026	WP (C) - 28368/2025	P. C. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se No-32)
3	2605/2026	13.01.2026	WP (C) - 322/2026	B. R. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-01-12	WRIT BRANCH (DIVISION 116	(Se No-

								BENCH-2)	
4	2606/2026	13.01.2026	WP (C) - 35258/2025	P. K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2026-01-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)
5	2634/2026	13.01.2026	ABLAPL-204/2026	A.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-119)
6	2637/2026	13.01.2026	WP (C) - 36057/2025	GK TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2026-01-27	WRIT BRANCH-5	(Se No-23)
7	2646/2026	13.01.2026	ABLAPL-15094/2025	P K MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-01-12	BAIL-1	(Se No-
8	2648/2026	13.01.2026	ABLAPL-188/2026	AMIT KUMAR PATRA	C.O.	COURT NO. 8	Order Dtd. 2026-01-12	BAIL-2	(Se No-18)
9	2650/2026	13.01.2026	CRLA-471/2021	SRINIBASH MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-01-09	CRIMINAL APPEAL	(Se No-
0	2652/2026	13.01.2026	WP (C) - 37324/2025	S K MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-01-08	WRIT BRANCH-7	(Se No-15)
1	2654/2026	13.01.2026	ABLAPL-53/2026	NEELAM B MIN2	C.O.	COURT NO. 8	Order Dtd. 2026-01-12		(Se No-15)
2	2655/2026	13.01.2026	WP (C) - 34301/2025	M R ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2026-01-05	WRIT BRANCH-1	(Se No-
3	2311/2026	13.01.2026	WP (C) - 26206/2022	ASHOK KUMAR SARANGI	GENERAL		Entire Document	WRIT BRANCH-7	(Se No-18)
4	2313/2026	13.01.2026	CRLMC-5626/2025	B K DAS	GENERAL		Order Dtd. 2025-12-24		(Se No-18)
5	2314/2026	13.01.2026	WP (C) - 40496/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-7	(Se No-
6	2317/2026	13.01.2026	CRLMP-1518/2025	AMIYA BHUSAN DASH	GENERAL		Entire Brief		(Se No-
7	2318/2026	13.01.2026	WP (C) - 33262/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
8	2319/2026	13.01.2026	CRLMC-5409/2025	RANJIT GANTAYAT	GENERAL		Order Dtd. 2025-12-18		(Se No-120)
9	2321/2026	13.01.2026	ABLAPL-13586/2025	RANJIT GANTAYAT	GENERAL		Order Dtd. 2025-12-03		(Se No-120)
0	2323/2026	13.01.2026	WA-1383/2025	ASHOK KUMAR SARANGI	GENERAL		Entire Document	WRIT APPEAL	(Se No-
1	2326/2026	13.01.2026	WP (C) - 20813/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-18	WRIT BRANCH-6	(Se No-24)
2	2332/2026	13.01.2026	ABLAPL-90/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-01-08		(Se No-

									24)
3	2336/2026	13.01.2026	ABLAPL-14378/2025	GIRISH KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-12-22	BAIL-1	(Se No-13)
4	2341/2026	13.01.2026	ABLAPL-8194/2022	ASHOK KUMAR SARANGI	GENERAL		Entire Document	BAIL-1	(Se No-
5	2349/2026	13.01.2026	WP (C) - 4875/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-02-11	WRIT BRANCH-1	(Se No-
6	2350/2026	13.01.2026	CONTC-4464/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-22		(Se No-
7	2354/2026	13.01.2026	CRLMC-3842/2024	ASHOK KUMAR SARANGI	GENERAL		Entire Document		(Se No-
8	2360/2026	13.01.2026	CONTC-5364/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-15	CONTEMPT	(Se No-
9	2411/2026	13.01.2026	CRLA-1071/2024	DILLIP KUMAR SAHOO	GENERAL		Entire Document		(Se No-
0	2414/2026	13.01.2026	CRLA-37/2024	DILLIP KUMAR SAHOO	GENERAL		Entire Document	CRIMINAL APPEAL	(Se No-10)
1	2418/2026	13.01.2026	CRLMC-4930/2024	ASHOK KUMAR SARANGI	GENERAL		Entire Document		(Se No-10)
2	2424/2026	13.01.2026	CRLMC-4918/2024	ASHOK KUMAR SARANGI	GENERAL		Entire Document		(Se No-10)
3	2435/2026	13.01.2026	ABLAPL-124/2026	KABINDRA NATH SINGH	GENERAL		Order Dtd. 2026-01-09		(Se No-10)
4	2437/2026	13.01.2026	FAO-351/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Se No-
5	2438/2026	13.01.2026	BLAPL-10430/2025	BRAHMASAGAR MISHRA	GENERAL		Order Dtd. 2026-01-07	BAIL-1	(Se No-14)
6	2446/2026	13.01.2026	WP (C) - 628/2021	MANOJ KUMAR RANA	GENERAL		Petition With Annexures	WRIT BRANCH-5	(Se No-22)
7	2453/2026	13.01.2026	SA-26/1991	RABI RAMAN PRADHAN	GENERAL		Judgement Dtd. 2024-01-16	SECOND APPEAL	(Se No-
8	2454/2026	13.01.2026	SA-26/1991	RABI RAMAN PRADHAN	GENERAL		Order Dtd. 2024-01-16	SECOND APPEAL	(Se No-
9	2458/2026	13.01.2026	CRLA-1354/2024	DILLIP KUMAR SAHOO	GENERAL		Entire Document		(Se No-
0	2459/2026	13.01.2026	CRLA-1345/2024	DILLIP KUMAR SAHOO	GENERAL		Entire Document		(Se No-
1	2460/2026	13.01.2026	CRLA-1257/2024	DILLIP KUMAR SAHOO	GENERAL		Entire Document		(Se No-
2	2461/2026	13.01.2026	CRLA-892/2024	DILLIP KUMAR SAHOO	GENERAL		Entire Document		(Se No-
3	2463/2026	13.01.2026	WP (C) - 32153/2025	MANASH RANJAN BAUG	GENERAL		Entire Order	WRIT BRANCH-4	(Se No-38)

4	2464/2026	13.01.2026	WP (C) - 32153/2025	MANASH RANJAN BAUG	GENERAL		Entire Brief	WRIT BRANCH-4	(Se No-38)
5	2465/2026	13.01.2026	CRLREV-669/2017	RAJKISHORE MALLICK	GENERAL		Entire Document	CRIMINAL REVISION	(Se No-
6	2494/2026	13.01.2026	WP (C) - 20886/2017	PRATAP KUMAR SAHOO	GENERAL		Misc.case		(Se No-
7	2504/2026	13.01.2026	WPC (OAC) - 3865/2000	MANOJ KUMAR RANA	GENERAL		Petition With Annexures	OA Branch	(Se No-
8	2505/2026	13.01.2026	WPC (OAC) - 710/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-20	OA Branch	(Se No-
9	2506/2026	13.01.2026	FAO-310/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Se No-
0	2509/2026	13.01.2026	WP (C) - 30090/2025	IBTEHAJ SAROSH	GENERAL		Order Dtd. 2026-01-05		(Se No-
1	2514/2026	13.01.2026	WP (C) - 12545/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-28	WRIT BRANCH-4	(Se No-46)
2	2515/2026	13.01.2026	CRLMC-82/2026	PATNANA VENKATARAMANA MANIKANTA @ VENKET RAMAN MANIKANTH	GENERAL		Entire Document		(Se No-46)
3	2516/2026	13.01.2026	RPFAM-286/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Petition With Annexures		(Se No-46)
4	2518/2026	13.01.2026	CRLA-1007/2024	DILLIP KUMAR SAHOO	GENERAL		Order Dtd. 2025-05-05		(Se No-46)
5	2523/2026	13.01.2026	CRLMC-82/2026	PATNANA VENKATARAMANA MANIKANTA @ VENKET RAMAN MANIKANTH	GENERAL		Vakalatnama		(Se No-46)
6	2529/2026	13.01.2026	BLAPL-11397/2025	KIRAN KUMAR PATEL	GENERAL		Order Dtd. 2026-01-13		(Se No-46)
7	2530/2026	13.01.2026	ABLAPL-153/2026	SWARAJ PATEL	GENERAL		Order Dtd. 2026-01-12	BAIL-1	(Se No-
8	2531/2026	13.01.2026	WP (C) - 745/2026	JAYADEV BHOI	GENERAL		Order Dtd. 2026-01-12		(Se No-
9	2535/2026	13.01.2026	WP (C) - 742/2026	JAYADEV BHOI	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
0	2540/2026	13.01.2026	ABLAPL-179/2026	AKHAND	GENERAL		Order Dtd. 2026-01-12	BAIL-2	(Se No-12)
1	2600/2026	13.01.2026	WPC (OAC) - 1011/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-19	OA Branch	(Se No-
2	2387/2026	13.01.2026	ABLAPL-59/2026	S.C.DAS	GENERAL				(Se No-

3	2423/2026	13.01.2026	WP (C) - 8369/2007	P NAYAK	GENERAL		Order Dtd. 2022-11-09	WRIT BRANCH-3	(Se No-14)
4	2425/2026	13.01.2026	RSA-418/2017	Y DAS	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(Se No-
5	2428/2026	13.01.2026	RSA-418/2017	Y DAS	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(Se No-
6	2429/2026	13.01.2026	WP (C) - 13686/2013	J P KAR	GENERAL		Order Dtd. 2013-08-08 Petition With Annexures,		(Se No-
7	2430/2026	13.01.2026	WA-416/2013	J P KAR	GENERAL		Order Dtd. 2022-08-23 Petition With Annexures,	WRIT APPEAL	(Se No-
8	2431/2026	13.01.2026	WP (C) - 19082/2023	R K BARIK	GENERAL		Order Dtd. 2025-12-15	WRIT BRANCH-8	(Se No-39)
9	2432/2026	13.01.2026	WP (C) - 15877/2016	G K SAHOO	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109)
0	2433/2026	13.01.2026	WP (C) - 2618/2023	B C PANDA	GENERAL		Order Dtd. 2025-09-24	WRIT BRANCH-7	(Se No-
1	2434/2026	13.01.2026	WP (C) - 33861/2023	R K BARIK	GENERAL		Order Dtd. 2025-12-15	WRIT BRANCH-6	(Se No-36)
2	2436/2026	13.01.2026	WPC (OAC) - 3545/2017	B ROUT	GENERAL		Order Dtd. 2021-09-03 Entire Order,	OA Branch	(Se No-
3	2439/2026	13.01.2026	RPFAM-313/2024	S C DAS	GENERAL		Order Dtd. 2026-01-08		(Se No-
4	2440/2026	13.01.2026	CMP-550/2025	R K MISHRA	GENERAL		Order Dtd. 2025-11-24		(Se No-
5	2441/2026	13.01.2026	WP (C) - 24195/2025	K DAS	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108)
6	2442/2026	13.01.2026	BLAPL-13675/2025	A MOHANTY	GENERAL		Order Dtd. 2025-12-24		(Se No-108)
7	2443/2026	13.01.2026	BLAPL-13364/2025	A MOHANTY	GENERAL		Order Dtd. 2025-12-24		(Se No-108)
8	2444/2026	13.01.2026	MATA-1/2026	R K BARIK	GENERAL		Order Dtd. 9999-12-31		(Se No-108)
9	2445/2026	13.01.2026	WP (C) - 276/2025	J P KAR	GENERAL		Order Dtd. 2025-01-24		(Se No-108)
0	2447/2026	13.01.2026	ABLAPL-49/2026	P K NAYAK	GENERAL		Order Dtd. 2026-01-12		(Se No-108)
1	2448/2026	13.01.2026	ABLAPL-12982/2025	B K BEHERA	GENERAL		Order Dtd. 2026-01-12		(Se No-108)

2	2449/2026	13.01.2026	ABLAPL-11878/2025	R K BARIK	GENERAL		Order Dtd. 2025-12-10	BAIL-1	(Se No-
3	2450/2026	13.01.2026	WP (C) - 30464/2025	S S MOHAPATRA	GENERAL		Petition With Annexures	WRIT BRANCH-6	(Se No-16)
4	2451/2026	13.01.2026	WP (C) - 34155/2025	KC SWAIN	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-1	(Se No-
5	2452/2026	13.01.2026	WP (C) - 725/2026	L SAHOO	GENERAL		Order Dtd. 2026-03-25		(Se No-
6	2475/2026	13.01.2026	OJC-1615/1986	ANAM CHARAN MONOHARI	GENERAL		Annexure		(Se No-
7	2497/2026	13.01.2026	WP (C) - 37831/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-12		(Se No-
8	2498/2026	13.01.2026	WP (C) - 36436/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-5	(Se No-21)
9	2499/2026	13.01.2026	ABLAPL-5431/2024	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-08		(Se No-21)
0	2500/2026	13.01.2026	ABLAPL-5158/2025	P C DAS	GENERAL		Order Dtd. 2026-01-07Entire Order,	BAIL-1	(Se No-14)
1	2501/2026	13.01.2026	CRLMC-16/2026	SARAT DASH	GENERAL		Order Dtd. 2026-01-22		(Se No-14)
2	2502/2026	13.01.2026	TRP (C) - 281/2025	SARAT DASH	GENERAL		Order Dtd. 2026-01-09	M.J.C.	(Se No-
3	2517/2026	13.01.2026	OJC-5401/1998	P C DAS	GENERAL		Judgement Dtd. 2017-07-24Petition With Annexures,		(Se No-
4	2519/2026	13.01.2026	WP (C) - 14365/2015	P K JENA	GENERAL		Order Dtd. 2017-11-01		(Se No-
5	2520/2026	13.01.2026	WP (C) - 13782/2019	S K SAHOO	GENERAL		Order Dtd. 2025-10-23	WRIT BRANCH-3	(Se No-13)
6	2521/2026	13.01.2026	RSA-213/2002	M PAGAL	GENERAL		Order Dtd. 2019-06-20	SECOND APPEAL	(Se No-
7	2522/2026	13.01.2026	WP (C) - 2278/2020	A K BISWAL	GENERAL		Order Dtd. 2020-01-24	WRIT BRANCH-7	(Se No-15)
8	2524/2026	13.01.2026	CRLMC-2208/2025	M R SAHOO	GENERAL		Order Dtd. 2025-07-29	CRIMINAL MISC	(Se No-
9	2525/2026	13.01.2026	BLAPL-2737/2018	S K SWAIN	GENERAL		Order Dtd. 2018-11-26		(Se No-
0	2526/2026	13.01.2026	MACA-425/2005	B K LENKA	GENERAL		Order Dtd. 2019-09-17	MISC. APPEAL SEC.	(Se No-
1	2527/2026	13.01.2026	CRLA-744/2018	A MOHAPATRA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
2	2528/2026	13.01.2026	CRLA-91/2022	A MOHAPATRA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
3	2553/2026	13.01.2026	WA-	B MOHANTY	GENERAL		Order Dtd. 2026-01-06	WRIT	(Se

			1287/2024					APPEAL	No-
4	2566/2026	13.01.2026	WP (C) - 36042/2025	P. K. DASH	GENERAL		Order Dtd. 2025-12-17	WRIT BRANCH-2	(Se No- 45)
5	2570/2026	13.01.2026	WP (C) - 15933/2025	K C SAMAL	GENERAL		Order Dtd. 2025-08-06		(Se No- 45)
6	2571/2026	13.01.2026	WP (C) - 36595/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 104)
7	2572/2026	13.01.2026	WP (C) - 32299/2025	B SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 117)
8	2573/2026	13.01.2026	WP (C) - 36300/2025	H K PANDA	GENERAL		Order Dtd. 2026-01-28		(Se No- 117)
9	2574/2026	13.01.2026	CRLMC- 321/2025	PANKAJ	GENERAL		Order Dtd. 2025-12-23		(Se No- 117)
0	2575/2026	13.01.2026	BLAPL- 10612/2025	PANKAJ	GENERAL		Order Dtd. 2025-12-23		(Se No- 117)
1	2576/2026	13.01.2026	CRLMC- 1296/2024	L MOHANTY	GENERAL		Order Dtd. 2024-05-07	CRIMINAL MISC	(Se No- 117)
2	2577/2026	13.01.2026	WP (C) - 35774/2025	B SAHOO	GENERAL		Order Dtd. 2026-01-09		(Se No- 117)
3	2579/2026	13.01.2026	CMP- 2126/2025	P BEHERA	GENERAL		Order Dtd. 2026-01-12		(Se No- 117)
4	2580/2026	13.01.2026	CMP- 1762/2025	S K MOHARANA	GENERAL		Order Dtd. 2025-12-18		(Se No- 117)
5	2581/2026	13.01.2026	WP (C) - 31981/2024	P BEHERA	GENERAL		Order Dtd. 2026-01-12		(Se No- 117)
6	2582/2026	13.01.2026	WP (C) - 27890/2025	G JAYASINGH	GENERAL		Order Dtd. 2026-01-09		(Se No- 117)
7	2589/2026	13.01.2026	CRLA- 4/2026	P. K. BEHERA	GENERAL		Order Dtd. 2026-01-08		(Se No- 117)
8	2590/2026	13.01.2026	ABLAPL- 12656/2025	ADYASHA PATI	GENERAL		Order Dtd. 2026-01-06	BAIL-2	(Se No- 18)
9	2591/2026	13.01.2026	ABLAPL- 14548/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-12-23		(Se No- 18)
0	2592/2026	13.01.2026	ABLAPL- 14765/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-12-30	BAIL-2	(Se No- 16)
1	2595/2026	13.01.2026	ABLAPL- 88/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-08		(Se No- 16)
2	2596/2026	13.01.2026	ABLAPL- 102/2026	SARAT DASH	GENERAL		Order Dtd. 2026-01-09	BAIL-2	(Se No- 12)

3	2597/2026	13.01.2026	CRLMC-5077/2025	SARAT DASH	GENERAL		Order Dtd. 2026-01-20		(Se No-12)
4	2599/2026	13.01.2026	ABLAPL-5624/2024	KIRTAN DANG	GENERAL		Order Dtd. 2026-01-09		(Se No-12)
5	2607/2026	13.01.2026	WP (C) - 4926/2014	R K SAHU	GENERAL		Entire Order	WRIT BRANCH-6	(Se No-35)
6	2608/2026	13.01.2026	WPC (OAC) - 3479/2014	P BEHERA	GENERAL		Order Dtd. 2022-04-29	OA Branch	(Se No-)
7	2609/2026	13.01.2026	CONTC-5433/2023	M D BISWAL	GENERAL		Order Dtd. 2024-02-15	CONTEMPT	(Se No-)
8	2610/2026	13.01.2026	WP (C) - 21184/2024	M D BISWAL	GENERAL		Order Dtd. 2024-09-19		(Se No-)
9	2611/2026	13.01.2026	WP (C) - 11348/2006	M MOHANTY	GENERAL		Order Dtd. 2022-09-23	WRIT BRANCH (DIVISION BENCH)	(Se No-106)
0	2612/2026	13.01.2026	WP (C) - 15662/2005	M MOHANTY	GENERAL		Order Dtd. 2022-11-03	WRIT BRANCH-4	(Se No-17)
1	2613/2026	13.01.2026	WP (C) - 9095/2010	M MOHANTY	GENERAL		CounterRejoinder, Entire Order, Petition With Annexures,		(Se No-17)
2	2614/2026	13.01.2026	OJC-2058/1996	M MOHANTY	GENERAL		CounterRejoinder, Entire Order, Petition With Annexures,		(Se No-17)
3	2615/2026	13.01.2026	ABLAPL-4088/2022	B R DALAI	GENERAL		Order Dtd. 2022-08-03	BAIL-1	(Se No-)
4	2616/2026	13.01.2026	WP (C) - 8102/2019	K K NATH	GENERAL		Order Dtd. 2022-05-11	WRIT BRANCH (DIVISION BENCH)	(Se No-106)
5	2617/2026	13.01.2026	WP (C) - 8878/2015	M MOHAPATRA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-46)
6	2618/2026	13.01.2026	WP (C) - 9971/2004	S K MOHANTY	GENERAL		Order Dtd. 2004-12-06		(Se No-46)
7	2619/2026	13.01.2026	OJC-2421/1990	S K MOHANTY	GENERAL		Order Dtd. 2004-12-06		(Se No-46)
8	2620/2026	13.01.2026	CRLREV-483/2024	D SAMAL	GENERAL		Order Dtd. 2025-05-15		(Se No-46)
9	2621/2026	13.01.2026	WP (C) - 3436/2007	S K MOHANTY	GENERAL		Order Dtd. 2007-04-04		(Se No-46)
0	2622/2026	13.01.2026	RFA-159/2003	A K SAHOO	GENERAL		Order Dtd. 2006-11-07		(Se No-46)
1	2623/2026	13.01.2026	WP (C) -	H K MOHANTA	GENERAL		CounterRejoinder, Entire	WRIT	(Se

			21493/2014				Order, Petition With Annexures,	BRANCH-1	No-
2	2624/2026	13.01.2026	WP (C) - 3682/2022	P K ROUTRAY	GENERAL		Order Dtd. 2024-04-12	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 113)
3	2625/2026	13.01.2026	OJC- 399/1983	R SAMAL	GENERAL				(Se No- 113)
4	2626/2026	13.01.2026	WP (C) - 28932/2025	S K PARIDA	GENERAL		Order Dtd. 2026-01-13		(Se No- 113)
5	2627/2026	13.01.2026	WP (C) - 28641/2025	S K PARIDA	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-2	(Se No-
6	2628/2026	13.01.2026	WP (C) - 28623/2025	S K PARIDA	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-7	(Se No-
7	2629/2026	13.01.2026	WP (C) - 10063/2024	P N NAYAK	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-5	(Se No- 32)
8	2630/2026	13.01.2026	CMP- 286/2025	D D NAIK	GENERAL		Order Dtd. 2026-01-06		(Se No- 32)
9	2631/2026	13.01.2026	WP (C) - 36033/2025	S K LENKA	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 123)
0	2632/2026	13.01.2026	CRLMC- 56/2026	H S PAIKRAY	GENERAL		Order Dtd. 9999-12-31		(Se No- 123)
1	2633/2026	13.01.2026	CRLMP- 1741/2025	A K TRIPATHY	GENERAL		Order Dtd. 2026-01-09		(Se No- 123)
2	2635/2026	13.01.2026	ABLAPL- 46/2026	A K TRIPATHY	GENERAL		Order Dtd. 2026-01-07	BAIL-2	(Se No- 11)
3	2636/2026	13.01.2026	WP (C) - 31333/2025	K C PANDA	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-6	(Se No- 35)
4	2638/2026	13.01.2026	WP (C) - 294/2026	K C PANDA	GENERAL		Order Dtd. 2026-01-13		(Se No- 35)
5	2639/2026	13.01.2026	WP (C) - 21259/2025	K C PANDA	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-3	(Se No- 11)
6	2640/2026	13.01.2026	WP (C) - 35395/2025	J R BEHERA	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-5	(Se No- 23)
7	2641/2026	13.01.2026	WP (C) - 33094/2025	M R PADHI	GENERAL		Order Dtd. 2025-11-29		(Se No- 23)
8	2642/2026	13.01.2026	CONTC- 5776/2025	A K PANDA	GENERAL		Order Dtd. 2026-01-08	CONTEMPT	(Se No-
9	2643/2026	13.01.2026	CONTC-	S K SAHOO	GENERAL		Order Dtd. 2026-01-13	CONTEMPT	(Se

			6159/2025						No-
0	2644/2026	13.01.2026	CRLMP- 1609/2025	S K SAHOO	GENERAL		Order Dtd. 2026-01-13		(Se No-
1	2645/2026	13.01.2026	ABLAPL- 13065/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-13		(Se No-
2	2647/2026	13.01.2026	WP (C) - 36250/2025	S K PAL	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-2	(Se No-
3	2649/2026	13.01.2026	WP (C) - 32707/2025	P K MISHRA	GENERAL		Order Dtd. 2026-01-13		(Se No-
4	2651/2026	13.01.2026	ABLAPL- 43/2026	P K JENA	GENERAL		Order Dtd. 2026-02-17		(Se No-
5	2653/2026	13.01.2026	WP (C) - 11388/2025	G C JENA	GENERAL		Order Dtd. 2026-01-29		(Se No-
6	2656/2026	13.01.2026	WP (C) - 33934/2025	S SAHOO	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-8	(Se No- 29)

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